

Year	No. of accounts (in thousands)	Amount outstanding (Rs. in crores)
June, 1985	2	30.56
June, 1986	2	35.07

Agricultural Field Officers in Banks

4341. SHRI K. RAMAMURTHY: Will the Minister of FINANCE be pleased to state:

(a) the number of accounts of farmers which have to be supervised by the Agricultural Field Officers as per the norms fixed by the National Bank for Agriculture and Rural Development (NABARD) and nationalised banks;

(b) what manpower support is provided by the Chief Executives of the nationalised banks in rural branches;

(c) whether the Chief Executives are made accountable for making the priority sector lendings; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) National Bank for Agriculture and Rural Development (NABARD) has reported that they have advised all credit institutions in the selected districts where the pilot project for strengthening the credit delivery system is being implemented to adopt a norm of 500 accounts per Agricultural Field Officer (AFO). RBI has advised all Scheduled Commercial Banks to make a realistic assessment of the number of AFOs required taking into account the various factors, such as topography of the area, the nature and type of agricultural activity finance and the volume of business.

(b) the manpower support in rural

branches of public sector banks is provided in accordance with the norms laid down by the management of each bank.

(c) and (d). RBI has fixed the targets of lending to priority sector and the performance of banks is being monitored on the basis of quarterly statements. All public sector banks have exceeded the target fixed for advances to priority sector which is 40% of total; outstanding advances.

Availability of Water from Rainfall

4343. SHRI K. RAMACHANDRA REDDY: will the Minister of WATER RESOURCES be pleased to state:

(a) the quantum of water available in the country due to rainfall in a year; and

(b) the percentage of rain water that is used for (a) irrigation (b) percolates underground and (c) goes into the sea?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAH): (a) and (b). Out of annual precipitation including snowfall amounting to about 400 million hectare metres about 12 per cent is used for irrigation, another about 12 per cent forms annual replenishable groundwater resource and the remaining after evaporation and vegetation losses flows to the sea.

Assistance by Banks to Riot victims in Andhra Pradesh

4344. SHRI V. SOBHANADREESWARA RAO: Will the Minister of FINANCE be pleased to state:

(a) whether Government have issued any instructions to commercial/nationalised banks with regard to loans extended to victims of the riots of December, 1988 in Andhra Pradesh;

(b) if so, the details thereof; and

(c) the number of victims assisted and the total amount given as loan?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India has reported that consequent to the occurrence of disturbances in Andhra Pradesh, it had issued instructions to the banks during January and February, 1989 for providing assistance to the affected persons. The main features of these guidelines were as under;

i) Sanction of term loans for repairs and renovation of factory buildings affected by riots.

ii) Suitable rescheduling/postponing of existing term loan instalments depending upon the damage suffered, time needed for rehabilitation as also income generating capacity of the unit.

iii) Housing finance for repairs/reconstruction of damaged houses as per norms in force.

iv) Fresh loans for the persons affected by disturbances for continuing/re-establish-

ing production, business and occupation such as taxi, truck, auto-rickshaw and other small industrial units, retail trade and services.

v) Consumption loans upto Rs. 500/- to weaker sections in general and for other purposes in accordance with the terms of Reserve Bank of India's existing guidelines.

(c) Andhra Bank, the convenor, State Level Banker's Committee (SLBC) for Andhra Pradesh has reported that upto the end of February, 1989 over eight hundred persons were provided an assistance of Rs. 2.35 crores in affected districts.

Pre-shipment and Post-Shipment Bank Credit

4345. SHRI BHADRESWAR TANTI: Will the MINISTER OF FINANCE be pleased to state:

(a) whether Government have decided to slash pre-shipment and post-shipment bank credit interest rates; and

(b) if so, the broad features thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) and (b). Reserve Bank of India (RBI) has reported that the interest rates on export credit have been reduced w.e.f. 1st March, 1989, the details of which are given in the statement below.

STATEMENT

(Percent per annum)

1. Pre-shipment Credit

(A) (I) Upto 180 days

7.50